

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. 91
ANSWERED ON MONDAY, JULY 29, 2024/7 SHRAVAN, 1946 (SAKA)**

**UTILISATION OF CSR FUNDS IN BARMER-JAISALMER PARLIAMENTARY
CONSTITUENCY**

QUESTION

***91 Shri Ummeda Ram Beniwal:**

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the criteria and the rules for allocation of funds for development work under CSR at present;**
- (b) the names of villages and towns of Barmer-Jaisalmer Parliamentary Constituency of Rajasthan where funds have been utilized by the companies on development work during the last three years, company-wise, amount-wise and work category-wise;**
- (c) the amount of funds out of profits of the companies engaged in oil extraction, refinery, gas, solar and wind sector including other activities in Barmer-Jaisalmer Parliamentary Constituency which was proposed to be spent under CSR during the said period; and**
- (d) the details of the amount out of the earmarked amount spent under CSR by the said companies?**

ANSWER

**THE MINISTER OF FINANCE
AND CORPORATE AFFAIRS**

(SHRIMATI NIRMALA SITHARAMAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA STARRED QUESTION NO. 91 (11th POSITION) FOR 29th JULY, 2024 REGARDING 'UTILISATION OF CSR FUNDS IN BARMER-JAISALMER PARLIAMENTARY CONSTITUENCY'.

(a): There is no provision for allocation of funds under CSR framework. The legal framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Section 135 of the Act mandates every company having net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more, or net profit of Rs. 5 crore or more during the immediately preceding financial year, to spend at least two per cent of the average net profits of the company made over immediately preceding three financial years towards CSR as per the CSR Policy of the Company on activities/area specified in Schedule VII of the Act.

Every eligible company shall constitute a CSR Committee comprising three or more directors. The Committee shall formulate and recommend the CSR policy which indicates the activities to be undertaken by the company in area or subject specified in Schedule VII. The Board of the company plans, decides, executes and monitors the CSR activities of the company based on the recommendations of its CSR Committee.

(b) to (d): The Ministry does not maintain village and town wise data of CSR spent. However, on the basis of the filings made by the companies in the MCA21 registry, development sector wise CSR spent by all the eligible companies in the district of Jaisalmer & Barmer during the last three Financial Years (FY) i.e 2020-21, 2021-22 and 2022-23 is at Annexure-I.

The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry, is available in public domain and can be accessed at www.csr.gov.in.

The State-wise and development sector-wise CSR spent by all the companies across PAN India during the last three Financial Years (FY) i.e 2020-21, 2021-22 and 2022-23 are at Annexure-II & III respectively.

REPLY TO PART (b) to (d) OF LOK SABHA STARRED QUESTION NO.91 (11th POSITION) FOR 29th JULY, 2024 REGARDING 'UTILISATION OF CSR FUNDS IN BARMER-JAISALMER PARLIAMENTARY CONSTITUENCY'.

CSR expenditure in Jaisalmer District (Amount in cr.)				
Sr. No.	Development Sector	FY 2020-21	FY 2021-22	FY 2022-23
1	Agro forestry	-	0.57	-
2	Art And Culture	0.10	0.05	0.10
3	Conservation of natural resources	-	0.16	0.42
4	Education	0.11	0.70	3.00
5	Environmental Sustainability	-	0.10	0.42
6	Gender Equality	-	-	-
7	Health Care	2.07	1.65	1.60
8	Livelihood Enhancement Projects	-	0.05	0.74
9	Poverty, Eradicating Hunger, Malnutrition	0.15	0.12	-
10	Rural development projects	1.82	2.05	4.74
11	Safe drinking water	-	-	0.55
12	Sanitation	-	-	0.05
13	Technology incubators	0.03	-	-
14	Women Empowerment	-	-	0.09
Grand Total		4.28	5.44	11.72

CSR Expenditure in Barmer District (Amount in Cr.)				
Sr.	Development Sector	FY 2020-21	FY 2021-22	FY 2022-23
1	Animal welfare	0.21	0.16	0.77
2	Armed Forces, Veterans, War Widows/ Dependants	-	0.03	0.26
3	Art And Culture	0.24	0.25	0.25
4	Conservation of natural resources	1.47	-	0.00
5	Education	6.51	3.92	2.86
6	Environmental Sustainability	2.95	0.73	0.18
7	Health Care	7.92	4.21	6.23
8	Livelihood Enhancement Projects	1.23	0.99	1.18
9	Poverty, Eradicating Hunger, Malnutrition	0.43	1.18	0.01
10	Rural development projects	2.28	1.99	2.86
11	Safe drinking water	-	1.31	0.99
12	Sanitation	0.01	0.57	0.01
13	Senior citizens welfare	-	0.00	-
14	Special education	-	-	0.05
15	Training To Promote Sports	0.05	0.14	1.33
16	Vocational skills	0.42	0.02	0.25
17	Women Empowerment	0.82	0.23	0.49
Grand Total		24.55	15.74	17.73

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

REPLY TO PART (b) to (d) OF LOK SABHA STARRED QUESTION NO. 91 (11th POSITION) FOR 29th JULY, 2024 REGARDING 'UTILISATION OF CSR FUNDS IN BARMER-JAISALMER PARLIAMENTARY CONSTITUENCY'.

State wise CSR expenditure data (Amount in cr.)				
Sr.	State/UT	FY 2020-21	FY 2021-22	FY 2022-23
1	Andaman And Nicobar	2.86	9.71	2.53
2	Andhra Pradesh	719.81	656.79	954.65
3	Arunachal Pradesh	10.58	119.42	13.35
4	Assam	180.23	406.17	470.25
5	Bihar	89.89	165.97	235.37
6	Chandigarh	13.40	50.88	18.63
7	Chhattisgarh	325.63	305.29	596.11
8	Dadra And Nagar Haveli	21.98	14.11	13.71
9	Daman And Diu	5.25	4.13	9.40
10	Delhi	724.59	1,196.34	1,483.91
11	Goa	41.92	45.43	58.16
12	Gujarat	1,461.60	1,604.26	2,008.42
13	Haryana	550.86	683.95	701.07
14	Himachal Pradesh	106.31	140.22	138.63
15	Jammu and Kashmir	35.56	50.68	71.22
16	Jharkhand	226.54	193.33	388.35
17	Karnataka	1,277.81	1,839.73	1,985.82
18	Kerala	290.67	239.73	351.60
19	Lakshadweep	0.01	0.45	0.02
20	Leh & Ladakh	-	14.84	11.72
21	Madhya Pradesh	375.51	427.68	656.42
22	Maharashtra	3,464.81	5,380.41	5,497.32
23	Manipur	10.39	15.62	53.45
24	Meghalaya	17.63	19.63	21.73
25	Mizoram	0.97	6.94	10.99
26	Nagaland	3.57	12.46	13.57
27	NEC/Not Mentioned*	169.47	0.52	20.12
28	Odisha	578.16	670.32	987.70
29	PAN India*	7,805.03	5,525.16	6,060.98
30	Other Centralized Funds	3,491.30	1,613.57	948.81
31	Puducherry	12.43	9.31	12.55
32	Punjab	158.46	184.89	247.57
33	Rajasthan	670.00	711.82	1,102.37
34	Sikkim	17.28	28.24	36.18
35	Tamil Nadu	1,174.07	1,432.06	1,562.48
36	Telangana	627.71	685.87	1,007.54
37	Tripura	9.29	15.91	19.26
38	Uttar Pradesh	907.32	1,339.18	1,152.57
39	Uttarakhand	160.58	228.08	301.11
40	West Bengal	471.48	567.21	762.29
Total		26,210.95	26,616.30	29,987.92

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

* Not Elsewhere Covered (NEC)

* Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

REPLY TO PART (b) to (d) OF LOK SABHA STARRED QUESTION NO. 91 (11th POSITION) FOR 29th JULY, 2024 REGARDING 'UTILISATION OF CSR FUNDS IN BARMER-JAISALMER PARLIAMENTARY CONSTITUENCY'.

Development Sector Wise CSR Spent (Amount in cr.)				
Sr. No.	Development Sector	FY 2020-21	FY 2021-22	FY 2022-23
1	Agro forestry	20.90	34.27	65.07
2	Animal welfare	193.55	168.79	315.98
3	Armed Forces, Veterans, War Widows/ Dependants	84.05	47.22	62.27
4	Art And Culture	493.13	248.34	441.02
5	Clean Ganga Fund	13.39	55.41	41.66
6	Conservation of natural resources	92.00	273.82	580.37
7	Education	6,693.25	6,569.82	10,085.78
8	Environmental Sustainability	1,030.16	2,433.24	1,960.13
9	Gender Equality	43.83	104.67	119.83
10	Health Care	7,325.83	7,816.29	6,830.60
11	Livelihood Enhancement Projects	938.91	854.78	1,654.39
12	NEC/Not Mentioned*	203.14	0.59	1.50
13	Other Central Government Funds	1,618.17	310.60	179.02
14	Poverty, Eradicating Hunger, Malnutrition	1,407.58	1,896.95	1,232.62
15	Prime Minister's National Relief Fund	1,698.38	1,219.16	815.85
16	Rural development projects	1,850.71	1,833.76	2,005.37
17	Safe drinking water	203.13	182.68	246.36
18	Sanitation	338.97	313.26	429.91
19	Senior citizens welfare	56.47	79.58	132.87
20	Setting up homes and hostels for women	44.52	100.92	48.53
21	Setting up orphanage	21.88	27.52	41.24
22	Slum area development	88.95	58.38	93.84
23	Socio-economic inequalities	149.81	164.90	154.01
24	Special education	209.24	190.52	305.67
25	Swachh Bharat Kosh	161.35	34.92	55.32
26	Technology incubators	62.62	8.57	1.38
27	Training To Promote Sports	243.39	291.85	526.14
28	Vocational skills	717.65	1,034.18	1,164.19
29	Women Empowerment	206.00	261.34	396.99
Total		26,210.95	26,616.30	29,987.92

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

* Not Elsewhere Covered (NEC)

* Companies either did not specify the names of Sector or indicated more than one Sector where projects were undertaken.
